

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019

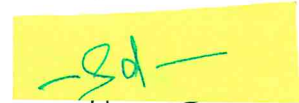
NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others

SECTION OF THE COMPANIES ACT: 59

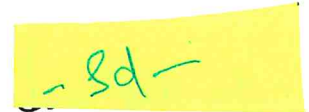
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. S.M. Sundaram, Advocate
Present for the Respondent: Mr. Anoop Dawar, Advocate for R-1
Ms. Vandana Sharma, Advocate for R-12
Mr. J.D. Baruah & Mr. Arpan Behl, Advocates for R-3
Mr. Saurabh Sinha, Advocate for R-7
Mr. Rajesh Ran Jan Advocate for R-8
Mr. Dushyant Arora, Advocate for R-8
ORDER

A Pass over is being prayed for on behalf of the respondent. However, the same cannot be accommodated today. List this case for further arguments on 16th January, 2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)